CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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ORIGINAL APPLICATION NO. 060/00432/2016

Chandigarh, this the 15th day of January, 2018

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) & HON'BLE MRS. P. GOPINATH, MEMBER (A)

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Monika Arora age 54 years working as Senior Scale Stenographer in the Department of Printing and Stationery, Union Territory, Government Press, Sector 18, Chandigarh Group-C.

....APPLICANT

(By Advocate: Shri Pankaj Mohan Kansal, Advocate)

VERSUS

- 1. The Administrator, Union Territory, Chandigarh, Sector 6, Punjab Raj Bhawan, Chandigarh.
- 2. The Advisor to the Administrator, Union Territory, Chandigarh, Sector 9, U.T. Secretariat, Chandigarh.
- 3. The Secretary Personnel-cum- Home Secretary, Department of Personnel, Union Territory, Chandigarh, Sector 9, U.T. Secretariat Chandigarh.
- 4. The Controller of Printing and Stationary, Union Territory, Government Press, Sector 18, Chandigarh.

....RESPONDENTS

(By Advocate: Shri Aseem Rai)

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

Learned counsel for the parties are in agreement that the issue involved in this Original Application (O.A.) is with regard to the inter-departmental transfer policy framed by the U.T. Chandigarh Administration vide order dated 13th /18th May, 2015

whereby the employees of U.T. were transferred to different departments by the Secretary Personnel, U.T. Administration. The said transfer policy of the U.T. Administration was challenged by the U.T. employees by filing various O.As one of which is O.A. NO. 060/00439/2016 titled Smt. Jain Tara & Ors. Vs. Union of India & Ors. which were decided by a common order dated 07.04.2017 by this Tribunal, wherein the action of the U.T. Administration for inter departmental transfer was held to be illegal.

2. Therefore, the instant O.A. is allowed in terms of the observations made in O.A. NO. 060/00439/2016- Smt. Jain Tara (supra).

मा भागमा जायते ता

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK) MEMBER (J)

Dated: 15.01.2018

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